

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 215

Appeal No.628/58-59/ND/2018

IN THE MATTER OF:

G.R Bathla Publications Pvt. Ltd

... **Applicant/Petitioner**

Under Section: 58-59

Order delivered on 06.03.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

When on 13.01.2023 the Petitioner was represented only by Proxy Counsel, today there is no appearance on behalf of the Petitioner. In the wake, the petition is **dismissed for want of prosecution.**

-sd-

**(AVINASH KUMAR SRIVASTAVA)
MEMBER (T)**

-sd-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**